RAJYA SABHA

Pradesh alongwith the details of Financial assistance provided during the last three years and till date are given as under:

SI. Name of the NGO No	Name of the Project Provided (Rs. I	-	ar-wise assista		l	
		1999- 2000	2000- 01	2001- 02	2002- 03 (as on 30.11.02)	
Name ot the Scheme: Promote Voluntary Action for persons with Disabilities						
1 Ramakrishna Mission Hospital, P.O.: R.K. Mission, Itanagar- Arunachal Pradesh	Artificial Limb Fitting Centre 791	6.32 113,	6.32	6.32	3.16	
2 Donyi Polo Mission, Itanagar- 791111, Arunachal Pradesh Handicapped	Speical School 6 for Hearing	6.68	0	12.66	0	
Name of the Scheme: Assistance to Disabled Persons for Purchase/Fitting of Aids/ Appliances (ADIP)						
3 Ramakrishna Mission Hospital, P.O.: R.K. Mission, Itanagar- 791113, Arunachal Pradesh	ADIP Scheme	0	0	2.25	0	
Name of the Scheme: General grant-field of Social Defence	-in-aid Programm	e for Fir	ancial .	Assista	anc In the	
4. District Rural Development Agency, West Kameng, Amnachan Pradesh	Construction of community recreation halls	-	0 2	24.25	0	

Government-aided Residential Schools for Handicapped

1918. SHRI S.S. CHANDRAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of Government-aided residential schools for physically and visually handicapped, alongwith total number of beneficiaries, State-wise;

(b) whether any Committee has been setup by Government to monitor the functioning of these schools;

(c) whether there is any proposal with Government for Higher financial

²¹⁰

[9 December, 2002]

allocation to those schools which are providing rehabilitation to those handicapped; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): (a) A statement is enclosed *{See* below).

- (b) No, Sir.
- (c) No, Sir.
- (d) Does not arise.

Statement

Statement indicating the number of Residential Schools for Physically & Visually Handicapped Schools along with Number of beneficiaries under the Scheme to Promote Voluntary Action for Persons with Disabilities, assisted during the year 2001-02.

SI. No.	Name of the State	No. of Residential Schools for Physically & Visually Handicapped	No. of Beneficiaries
1	2	3	4
1.	Andhra Pradesh	18	1148
2.	Arunachal Pradesh	1	70
3.	Assam	4	497
4.	Bihar	11	1457
5.	Chandigarh	0	0
6.	Chattisgarh	0	0
7.	Dadra & Nagar HavelT	1	100
8.	Delhi	8	407
9.	Goa	2	268
10.	Gujarat Haryana	5	849
1112.	Himachal Pradesh	2	90
		5	165

211

RAJYA SABHA

[9 December, 2002]

1	2	3	4
13.	Jammu & Kashmir	2	90
14.	Jharkhand	2	111
15.	Karnataka	40	4726
16.	Kerala	6	323
17.	Madhya Pradesh	6	289
18.	Maharashtra	10	1031
19.	Manipur	3	210
20.	Meghalaya	2	404
21.	Mizoram	1	50
22.	Nagaland	0	0
23.	Orissa	12	1533
24.	Pondicherry	1	65
25.	Punjab	3	233
26.	Rajasthan	8	897
27.	Sikkim	1	42
28.	Tamil Nadu	17	2244
29.	Tripura	1	72
30.	Uttar Pradesh	19	1488
31.	Uttranchal	1	65
32.	West Bengal	13	911

Displacement of Tribals Due to Large Projects

1919. SHRI MANOJ BHATTACHARYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of tribal families displace as a result of construction of large dams and reservoirs are awaiting final rehabilitation;

(b) if so, the details thereof, State-wise;

(c) whether any contingency plan has been drawn up to ensure their proper rehabilitation;